

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 108 of 2010

Dated: 17th May, 2012.

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Federation of Karnataka
Chamber of Commerce &
Industry**

....

Appellant (s)

Versus

**Karnataka Electricity Regularity
Commission & Anr.**

...

Respondent (s)

Counsel for the Appellant (s)

:

Mr. Rohit N. Rao

Counsel for the Respondent (s)

:

Mr. Venkat Subramaniam T.R.

ORDER

On the prayer of the learned counsel for the appellant, last opportunity is granted to the appellant for hearing on **10th July, 2012.**

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

rkt